

Name of the Corporate Debtor: Supreme Ahmednagar Karmala Tembhorni Tollways Private Limited; Date of commencement of CIRP: March 19, 2026; List of creditors as on: 17th April 2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received				Details of claim admitted								Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification/not admitted	Remarks, if any
		Date of receipt	Principal Amount Claimed (a)	Interest Amount Claimed (b)	Amount claimed (a+b)	Principal Amount Admitted (a)	Interest Amount Admitted (b)	Amount of claim admitted (a+b)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC				
1	Punjab National Bank, SAMB Delhi	30-03-2026	2,08,88,19,911	6,82,68,41,582	8,91,56,61,493	2,08,88,19,911	6,82,68,41,582	8,91,56,61,493	Term Loan	8,91,56,61,493	8,91,56,61,493	N	43.73%	0	0	-	
2	Canara Bank - SAM Branch, Mumbai	01-04-2026	69,31,99,417	2,80,09,95,975	3,49,41,95,392	69,31,99,417	2,79,08,26,221	3,48,40,25,638	Term Loan	3,48,40,25,638	3,48,40,25,638	N	17.10%	0	0	1,01,69,754	
3	India Infrastructure Finance Company Limited	02-04-2026	56,06,28,162	1,77,10,80,898	2,33,17,09,060	56,06,28,162	1,75,86,08,578	2,31,92,36,740	Term Loan	2,31,92,36,740	2,31,92,36,740	N	11.38%	0	0	1,24,72,320	
4	Canara Bank - Integrated Treasury Vertical, Bengaluru	02-04-2026	5,23,930	14,62,755	19,86,685	-	-	-	Equity Share Holding	-	-	N	0.00%	0	0	19,86,685	Claimed for equity holding and interest thereon - Not admitted
5	Bank of India - SARMB, Mumbai	04-04-2026	60,25,89,775	1,76,00,25,163	2,36,26,14,938	60,25,89,775	1,76,00,25,163	2,36,26,14,938	Term Loan	2,36,26,14,938	2,36,26,14,938	N	11.59%	0	0	-	
6	Indian Bank - SAM Large Branch Delhi	04-04-2026	74,08,86,242	2,56,85,84,945	3,30,94,71,187	74,08,86,242	2,56,34,77,904	3,30,43,64,146	Term Loan	3,30,43,64,146	3,30,43,64,146	N	16.21%	0	0	51,07,041	
6	Total		4,68,66,47,437	15,72,89,91,317	20,41,56,38,755	4,68,61,23,507	15,69,97,79,448	20,38,59,02,955		20,38,59,02,955	20,38,59,02,955		100%	-	-	2,97,35,799	

Security:

All the financial creditors exposures are secured by way of first parri-passu charge by way of Hypothecation of:

- All Monies including Toll receipts to the credit of the Escrow account to the extent permissible by the Concession agreement.
- Hypothecation of all movable, tangible and intangible assets, receivables, cash and investments created a s part o f the project other than project site to the extent permissible by the Concession agreement.
- Assignment of rights, title and interest to or in favour of the lenders pursuant to and in accordance with the Substitution agreement in respect of financing by the Lenders under the Provisions o f Concession Agreement.
- All rights, title, interest, benefits, claims and demands of the Borrower under Project documents subject to and in accordance with the provisions of the Concession Agreement.
- Lenders to be named as loss payees in the insurance policies subject to compliance with the provisions of Concession Agreement.
- Pledge of Shares aggregating 51% of paid up equity capital in the Borrower Company, Subject to Provisions of the Concession Agreement
- Charge on 1 quarters Debt Service Reserve Account (DRA) or equivalent Bank Guarantee in lieu of Debt Service Reserve Account

Collateral:

- Charge by way of RM of IP, Villa No. 4-D, In Sky View Project situated at Part of CTS No. 27(P), Village Powai, Hiranandani Garden, Mumbai -76 with plot area of 4714.63 Sq Ft in the name of Sh Bhawani Shankar Sharma
- Plot measuring about 272 Sq Mts, non agricultural plot bearing no. 24, Survey No. 65 at Mauje Pali, Taluka Sudhagadh, Dist Raigad, Maharashtra in the name of Corporate Debtor.

Personal Guarantee:

- Mr. Bhawani Shankar Sharma
- Mr. Vikas Sharma
- Mr. Vikram Sharma

Corporate Guarantee:

- Supreme Hospitality & Hospitality Private Limited